

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY _ MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA 95,116 & 145 of 2017, In CP No.12/71/HDB/2016
NAME OF THE COMPANY	Mack Soft Tech Private Limited
NAME OF THE PETITIONER(S)	Quinn Finance
NAME OF THE RESPONDENT(S)	Mack Soft Tech Private Limited
UNDER SECTION	71

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Mr. Swapnil Gupta Ms. Shivambika Sinha	Adv Adv	9871988051 swapnil@capitallex .in	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel of RP:

- Niraj Kumar	Adv.	
- Manasi Chaudhari	Adv.	
- Mohan Lal Jain	RP RP	

Heard Shri Swapnil Gupta, along with Ms. Shivambika Sinha, Learned Counsel for the Financial Creditor and Shri Niraj Kumar, Ms. Manasi Choudhari, Ld. Counsels for the RP and Shri M.L. Jain, Ld. Resolution Professional.

Post the case on 21.03.2018.

Member (T)

Member (J)